# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO. 591

TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)

ARREST OF PERSONS

#### †591. KUNWAR DANISH ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the number of persons arrested on charges related to conspiring to commit crimes against the Government, amassing weapons with the intention of waging a war against the Government, conspiring to commit terrorist acts, etc. in the country during the last five years;
- (b) whether any of the said persons were found innocent, if so, the details thereof; and
- (c) the number of persons against whom charge sheets have been filed?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication "Crime in India". Published reports are available till the year 2022. As per the published data, details for the years 2018-2022 are as follows:

Crime Head Year	Offences against State (Sedition and others)				The Unlawful Activities (P) Act			
	Cases registered (CR)	Persons Arrested (PAR)	Persons Charge Sheeted (PCS)	Persons Acquitted (PAQ)	Cases registered (CR)	Persons Arrested (PAR)	Persons Charge Sheeted (PCS)	Persons Acquitted (PAQ)
2018	149	172	93	32	1182	1421	853	117
2019	163	197	146	42	1226	1948	1139	92
2020	172	154	94	10	796	1321	1008	116
2021	149	166	123	10	814	1621	1317	53
2022	68	99	44	37	1005	2636	2186	172

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